

(c) Does no arise in view of (a) above.

#### **LPG Bottling Plant at Haldia**

6706. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have taken any decision regarding expansion of LPG bottling plant of the Indira Oil Corporation at Haldia; and

(b) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) and (b). There are no plant at present to expand the capacity.

#### **Damge to School Buildings by Fires and Bomb Blasts in Kashmir**

6707. SHRI SHARAVAN KUMAR PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether over 50 per cent of the Schools buildings in the Kashmir valley have been wrecked by 'mysterious' fires and bomb blasts during the past two years as reported in the Tribune dated January 20, 1992;

(b) if so, the details thereof; and

(c) the corrective measures taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (c). The Government of Jammu and Kashmir have informed that of 5167 government schools 245 schools in the Kashmir valley had been damaged/gutted in the terrorist action. The academic activities were however, restored in rented buildings

and tented accommodation. Simultaneously, the process of re-construction of school buildings has been started within the available resources with priority on the primary schools.

#### **Movement/Immovable Wakf Properties**

6708. SHRI M. V. V. S. MURTHY: Will the Minister of WELFARE be pleased to state:

(a) the value to move able and immovable Wakf properties, State-wise; and

(b) the amount of grants provided by the Union Government to the Wakfs during 1991-92?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b). Information is being collected and will be laid on the Table of the House.

#### **Smuggling of Jain Idols**

6709. SHRI JANARDAN MISRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether antique Jain idols are being smuggled out of the country;

(b) if so, whether some idols have been recovered from the smugglers during the last three mnths;

(c) if so, the details of the idols recovered and the places from where such recoveries have been made; and

(d) the corrective measures taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M.

JACOB): (a) to (d). Information on theft of particular idols is not compiled and monitored by Central agencies. It is for the concerned State police to register cases and take-up investigation and also take necessary steps to prevent the theft/smuggling of idols.

#### **Officials Involved in 1984- Riots**

6710. SHRI RATILAL VARMA:  
SHRI ANAND RATNA  
MAURYA:  
SHRI SYED SHAHABUDDIN:  
SHRI RABI RAY:  
DR. RAMESH CHAND  
TOMAR:  
SHRIMATI BHAVNA  
CHIKHLIA:  
SHRI DEVI BUX SINGH:  
SHRI RAM BAHADAN:  
SHRI DEVENDRA PRASAD  
YADAV:  
DR. A. K. PATEL:  
SHRI GEORGE FERNANDES:  
SHRI SOBHANADREES-  
WARA RAO VADDE:  
DR. LAXMINARAYAN PAN-  
DEY:  
SHRI BOLLABULLIRAMIAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the particulars of the officials against whom disciplinary action and other appropriate action have been recommended by Ms. Kusumlata Mittal;

(b) the details of the charges levelled against such officials;

(c) whether the Government propose to initiate action against them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). On the basis of the recommendations of Ms. Mittal, it has been decided to proceed against police officials indicted in her report. In all, Ms. Mittal had indicted 72 police officials. Of these, 13 have retired and 2 died. The charges against the officials mainly relate to dereliction of duty, lack of supervision and failure to maintain absolute devotion to duty. Of the 57 officials being proceeded against 6 are IPS officers 1 Addl. DCP; 10 Assistant Commissioners of Police; 19 Inspectors; 12 Sub-Inspectors; 2 Asst. Sub-Inspectors & 7 Head Constables.

[Translation]

#### **Allotment of Dealership on Production of Bogus SC/ST Certificate**

6711. SHRI SUKDEO PASWAN:  
SHRI ROSHAN LAL:  
SHRI PROBIN DEKA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some cases have come to the notice of the Government where petrol/diesel retails outlets and LPG dealerships have been allotted on the production of bogus SC/ST certificates;

(b) if so, the details thereof; and

(c) the number of dealership cancelled on this account?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (c). The retails outlets at (i) Babhnan in Basti District (UP) (ii) Dēesa in Banaskantha (Gujarat) and the LPG dealerships at (i) Karvi/Chitrakootdham in Banda District (UP) (ii) Patna in Patna District (Bihar) (iii) Hojai in Nowgong district (Assam) & (iv)